

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

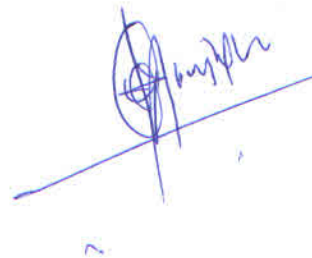
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.29/ 2017	-	Hearing	241/242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) N.K. Dhip H.G. Nayyar
Advocates
Gatra Degre
Bengaluru
9986633098



2) C.K. Nandakumar
Raghuram Gadanki
9900039859

Adv for
the
petitioners



Counsel for petitioner is present. M/s. Tatva Legal has filed vakalat for R-1 and R-3. Counsel undertakes to file vakalat for R-2 also. Counsel requested time to file vakalat for R-2. Counsel for petitioner filed compliance memo along with Annexures. For filing vakalat and for filing objections/written statement, time granted till 27.07.2017.

MEMBER (J)

MEMBER (T)